

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 349/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NILESH SHARMA, Resolution Professional
(for Ramsarup Industries Ltd.)

Signature: [Signature]
Date: 19.02.18

1. ✓ Ms Debaleena Ganguly } Allied ICD services Pvt Ltd
Mr. Debabrata Ganguly } Resp no 1 in IA 116/2017

Signature: Dganguly
Date: 19.2.18

Trisha Saha Mukerjee for IFCI, SIDBI and Vijaya Bank

Signature: Trisha Mukerjee
Date: 19/2/18

Mr. Sidhartha Sharma, Adv. } (for Ramsarup Industries Ltd)

Mr. Reetobroto Dutta, Adv. }

Ms. Souvadeep Sanyal, Adv. }

Signature: [Signature]
Date: 19/2/18
Ritabrata Dutta
19.2.18

ORDER

Ld. Resolution Professional (RP), Ld. Counsel for the financial creditor and the corporate applicant (corporate debtor) as well as Ld. Counsel on behalf of R-1 in I.A. 116/KB/2018 is present.

Ld. RP sought leave of the Tribunal for filing the progress report by the end of the day. Leave is granted. Progress report may be filed by the end of the day.

Ld. Counsel appearing on behalf of R-1 in I.A. No. 116/KB/2018 informed that she has filed the reply. Copy of the reply may be served on the RP. RP is directed to file rejoinder within 7 days.

List it on 28/03/2018 for further proceedings along with the I.A.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)